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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/158/2016  
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya  
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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|---|------------------------------|----------|
| S. SATHIYANARAYANAN<br>(for) A. Radha   | Counsel for the<br>R 1 to R3 | A. Radha |
| P. Sathya May<br>(for) K. Anantha Swamy | Counsel for Petitioner       |          |

**ORDER**

Counsel representing both the parties are present and prayed time for submitting arguments. Time extended at request. Put up on 11.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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